

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6656/2013

HAZI SHAFAT HUSAIN

Appellant(s)

VERSUS

SANJEEDA PARVEEN & ORS.

Respondent(s)

(IA No.21100/2018-CONDONATION OF DELAY IN FILING and and IA
No.21098/2018-APPLICATION FOR SUBSTITUTION)

Date : 28-03-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Appellant(s)

Mr. S. Wasim A. Qadri, Adv.
Mr. Jubair Ahmad Khan, Advk.
Mr. Tamim Qadri, Adv.
Mr. Mudasir Nabi, Adv.
Mr. Syed Faizan Ali, Adv.
For Mr. Lakshmi Raman Singh, AOR

For Respondent(s)

Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv.
Mr. Ashwani Kumar, Adv.

Mr. Sanjay Kumar Visen, AOR

Mr. Yadav Narender Singh, AOR

Mr. Akshat Kumar, AOR
Mr. Upendra Mishra, Advk.UPON hearing the counsel the Court made the following
O R D E RDelay of 270 days in filing the application for substitution
is condoned.

Abatement is set aside.

Issue notice on the application for substitution to bring on
record the legal representatives of deceased respondent No.8.(ANJU DUA)
BRANCH OFFICER(SUKHBIR PAUL KAUR)
A.R.-CUM-P.S.